

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-109
CP-90/241-242/PB/2021
New CA/(Co. Act)/82/2024

IN THE MATTER OF:

Kapil Batra

.....Applicant

Vs.

Sangunity Exim India Ltd.

.....Respondent

SECTION

U/s 241-242

Order delivered on 18.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

New CA/(Co. Act)/82/2024:-

This is an application filed under Section 340 CrPC, 1973. Since the main matter is coming up on 01.05.2024, this application may also be listed on **01.05.2024.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)